

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Housing and Urban Affairs, under sub-section (2) of Section 32 of the Metro Railways (Construction of Works) Act, 1978: -

- (a) (1) S.O. 3587., dated the 23rd August, 2024, notifying the alignment of Bhopal Metro Rail Project.
- (2) S.O. 3588 (E)., dated the 23rd August, 2024, notifying the alignment of Indore Metro Rail Project.
- (3) S.O 4018(E)., dated the 19th September, 2024, renaming of some of the metro stations of Mumbai Metro Line-3 project.

[Placed in Library. For (1) to (3), see No. L.T. 1387/18/24]

(b) A copy (in English and Hindi) of the Ministry of Housing and Urban Affairs Notification No. G.S.R. 738(E)., dated the 29th November, 2024, publishing the Delhi Development Authority, Multi-Tasking Staff (Group 'C' Post) Recruitment Rules, 2024, under Section 58 of the Delhi Development Act, 1957.

[Placed in Library. See No. L.T. 1716/18/24]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (i) (a) Fifty-fourth Annual Report and Accounts of the Housing and Urban Development Corporation Limited (HUDCO), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1095/18/24]

- (ii) (a) Thirteenth Annual Report and Accounts of the Kochi Metro Rail Limited (KMRL), Kochi, Kerala, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 1717/18/24]

I. Reports and Accounts (2023-24) of NDSA, New Delhi; Brahmaputra Board, Guwahati, Assam and related papers

II. Reports and Accounts (2023-24) of the National Water Development Agency, New Delhi; NMCG, New Delhi and NERIWALM, Tezpur, Assam and related papers

जल शक्ति मंत्रालय में राज्य मंत्री (श्री राज भूषण चौधरी): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (i) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 45 of the Dam Safety Act, 2021: -

- (a) Annual Report of the National Dam Safety Authority (NDSA), New Delhi, for the year 2023-24.
- (b) Review by Government on the working of the above Authority.

[Placed in Library. See No. L.T. 1394/18/24]

(ii) A copy each (in English and Hindi) of the following papers, under Section 21 of the Brahmaputra Board Act, 1980: -

- (a) Annual Report and Accounts of the Brahmaputra Board, Guwahati, Assam, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.

[Placed in Library. See No. L.T. 1391/18/24]

II. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the National Water Development Agency, New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Agency.

[Placed in Library. See No. L.T. 1389/18/24]

- (ii) (a) Annual Report of the National Mission for Clean Ganga (NMCG), New Delhi, for the year 2023-24.
- (b) Annual Accounts of the National Mission for Clean Ganga (NMCG), New Delhi, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Mission.

[Placed in Library. See No. L.T. 1393/18/24]

- (iii) (a) Annual Report and Accounts of the North Eastern Regional Institute of Water and Land Management (NERIWALM), Tezpur, Assam, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1390/18/24]

Reports and Accounts (2023-24) of the AI Assets Holding Limited, New Delhi and AERA, New Delhi and related papers

नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोल): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(A) (i) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

(a) Fifth Annual Report and Accounts of the AI Assets Holding Limited, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 1395/18/24]

(ii) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 35 and sub-section (3) of Section 36 of the Airports Economic Regulatory Authority Act, 2008:-

(a) Annual Report and Accounts of the Airports Economic Regulatory Authority of India (AERA), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1718/18/24]

Report (2022) of the Comptroller and Auditor General of India

कोयला मंत्रालय में राज्य मंत्री; तथा खान मंत्रालय में राज्य मंत्री (श्री सतीश चंद्र दूबे): महोदय, मैं श्री पंकज चौधरी की ओर से नियंत्रक और महालेखापरीक्षक (कर्तव्य, शक्तियां तथा सेवा की शर्तें) अधिनियम, 1971 की धारा 19क के खंड (2) के अधीन मार्च, 2022 को समाप्त अवधि के लिए – संघ सरकार (वाणिज्यिक) 2024 का संख्यांक 12 (अनुपालन लेखापरीक्षा टिप्पणियां) के